

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 697 OF 2006

VISHRAM SINGH RAGHUBANSHI

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

Date: 08/06/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE SWATANTER KUMAR  
[VACATION BENCH]

For Appellant(s) Mr. Sanjeev Bhatnagar, Adv. for  
Ms. Kusum Chaudhary, Adv.

For Respondent(s) Mr. R.K. Gupta, Adv.  
Mr. Suraj Singh, Adv.  
Mr. Pradeep Misra, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments concluded.

Orders reserved.

( Rajesh Dham )  
Court Master

( Indu Satija )  
Court Master